

ITEM NO.41

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 319/2021

KINNER MAA EKSAMAJIK SANSTHA TRUST

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No. 535/2023 (X)
(FOR ADMISSION)

Date : 22-11-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

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UPON hearing the counsel the Court made the following
O R D E R

Office report dated 20.11.2024 indicates that some of the respondent States have not entered their appearance for filing their response in the present matters. Accordingly, the concerned States/Union Territories and also the Union of India may file their respective response within eight weeks.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(KAMLESH RAWAT)
ASSISTANT REGISTRAR